

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Hon'ble Chief Justice's Secretariat)

ORDER

No. 745 of 2022/psy

Dated 01-07-2022

Consequent of promotion of the Head Assistants in Subordinate Courts of Kashmir division (including Leh & Kargil District of UT of Ladakh) as Section Officers and pursuant to consideration of representations, Hon'ble the Chief Justice has been pleased to order the following transfers and postings of Section Officers :-

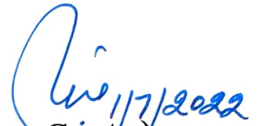
| S. No. | Name of the official | Present posting | Remarks | New posting |
|--------|---------------------------------|--|---|---|
| 1. | Sh. Abdul Rashid Raina | Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Baramulla | On considering the health condition of the official | Section Officer (Reader) in the Court of 2 nd Addl. District & Sessions Judge, Srinagar against the available vacancy. |
| 2. | Sh. Tahir Hussain Sumbli | Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Budgam | On considering and allowing his representation | Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Anantnag vice Sh. Abdul Rashid Najar. |
| 3. | Sh. Abdul Rashid Najar | Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Anantnag | On considering and allowing his representation | Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Budgam vice Sh. Tahir Hussain Sumbli. |
| 4. | Sh. Reyaz Ahmad Rather | Nazir/Head Assistant, in the Court of CJM, Budgam | On his promotion | Section Officer (Reader) in the Family Court, Srinagar against the available vacancy. |
| 5. | Sh. Syed Abid Hussain Rizvi | Nazir/ Head Assistant, in the Court of CJM Court, Handwara | On his promotion | Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Bandipora against the available vacancy. |
| 6. | Sh. Sheikh Manzoor - ul- Hassan | Nazir/Head Assistant, in the Court of CJM, Bandipora | On his promotion | Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Baramulla vice Sh. Abdul Rashid Raina. |
| 7. | Sh. Abdul Majid Moona | Head Assistant, under transfer to District Srinagar. | On his promotion | Section Officer (Reader) in the newly created Court of Addl. District & Sessions Judge, Ganderbal. |

(Signature)

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|----|-------------------|--|---------------------|--|
| 8. | Ms. Tsering Tsomo | Head Assistant, in the Court of CJM, Leh | On her promotion | Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Leh against the available vacancy. |
|----|-------------------|--|---------------------|--|

Note:-Pr. District & Sessions Judges may ensure that promotes/transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance.

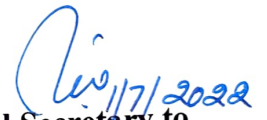
(By Order of the Hon'ble Chief Justice).


(Rajeev Gupta)
Principal Secretary to
Hon'ble the Chief Justice

No.: 633-41/Rsy-617 Dated: 01-07-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
...for information
4. Pr. District & Sessions Judge, Srinagar/ Budgam/ Pulwama/ Barmulla.
5. Addl. District & Sessions Judge, Ganderbal.
6. CJM/Sub Judge, Handwara/ Bandipora/ Kulgam/ Leh.
...for information
7. Chief Librarian, High Court wing, Srinagar/Jammu for keeping the record of same.
8. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.
9. Order file.


Principal Secretary to
Hon'ble the Chief Justice